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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/178/230/HDB/2017
NAME OF THE COMPANY	Sai Aditya Foods & Retail Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. RaTh	Advocab	Vs rainco @ 97edition 9848043415	RA L.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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M. Anil kumar (ourselfo) o.	1, loursel	_	m. Azz
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Heard Shri V.S. Raju, Learned Counsel for the Petitioner and Shri M. Anil Kumar, Learned Counsel for the O.L. Post the case on 15.11.2017.

Member (T)

Member (J)

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